Written Answers to		[1 August, 2016]			Unstarred Questions 217		
1	2	3	4	5	6	7	8
N	Nagaland	245.71	15.17	165.15	-32.79	163.14	-1.22
Т	Tripura	2366.49	66.07	3824.44	61.61	5109.38	33.60
Т	Total NER	9579.81	13.56	10634.5	11.01	12647.52	18.93
Import E	Bhutan (Import)	5597.9	16.76	5007.74	-10.54	5244.21	4.72
Т	Готаl (Import)	5597.9	16.76	5007.74	-10.54	5244.21	4.72
	Grand Total	967150.34	6.04	1048672.96	8.43	1107822.28	5.64

Closure of coal based power plants

1579. SHRIMATI RENUKA CHOWDHURY: Will the Minister of POWER be pleased to state:

- (a) whether a number of coal based power plants have been shut down in the recent past in the country;
 - (b) if so, the details thereof along with the reasons therefor, State-wise; and
- (c) the steps taken by Government not to build coal based plants in water stressed regions, in future?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) State-wise list of coal based power plants shut down in the country during the recent past (from April to June, 2016) along with the reasons thereof is given in the Statement (*See* below).

(c) Coal based Thermal Power Plants are set up keeping in view the availability of land, water, fuel etc. Allocation of water for Thermal Power Projects is done by Water Resources Department of the concerned State Government, where the project is located after due diligence, taking into consideration the drinking water, other human needs and irrigation/agricultural requirement etc. of the State.

Statement

State-wise List of Coal based Power Plants with zero generation in recent past (April to June, 2016)

State	Sector	Name of Utility	Name of the Station	Capacity as on 30.06.2016	Outage Reason	
1	2	3	4	5	6	
Bihar	Central	BRBCL	Nabi Nagar TPP	250	Generator Transformer problem	

Electrical infrastructure in villages

1580. SHRI K. T. S. TULSI: Will the Minister of POWER be pleased to state:

- (a) whether no electrical infrastructure exists even today in many villages which have been classified as 'electrified' villages in Government records; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) According to Rural Electrification Policy, 2006, a village is defined as electrified, if

(i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists;